



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/1367/2016

Date of Order: 23.02.2017

Present : Hon'ble Mr. A. K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Priya Gorai, C/o. Haradhan Gorai,
residing at Village- Chaktentul,
Post Office- Pandia, District:
Burdwan (W.B.), Pin- 713420.

.....Applicant.

-versus-

1. Union of India service through the Secretary, Ministry of Defence (Army), Army Hqr. South Block, New Delhi- 110011.
2. The Chief of the Army Staff (Army) Interigated Head Quarter, Ministry Of Defence, South Block, New Delhi- 110011.
3. G.O.C., Eastern Commandant, Eastern Region (Medical Branch), HQ. Command Hospital, Alipore, Kolkata- 700027.
4. The Commanding Officer, Military Hospital, Rangan, Post Office- Panagarh, District- Burdwan, (W.B.) Pin Code- 713101.

.....Respondents.

For the Applicant : Mr. S.C. Hazra, Counsel

For the Respondents : None

O R D E R(Oral)

Mr. A. K. Patnaik, JM:

Heard Mr. S.C. Hazra, Id. counsel for applicant.

WLC

2. Ld. counsel for applicant wants to withdraw this O.A and to file a better application. Liberty is granted to the applicant to file fresh application.
3. Accordingly, the OA is disposed of as withdrawn.

(Jaya Das Gupta)
Member (A)

(A.K. Patnaik)
Member (J)

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